

Reserve Bank of India and to plug loopholes therein; and

(b) if so, the details thereof?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). Being a statutory body set up under the Reserve Bank of India Act, 1934, the Reserve Bank of India (RBI) has necessary powers to perform the functions assigned to it under the provisions of the Act. As such, no change in the Act is being proposed for this purpose.

Merger of Agricultural Finance Consultant Ltd. with NABARD

1909. SHRI VAMANRAO MAHADIK: Will the Minister of FINANCE be pleased to state:

(a) whether Union Government propose to merge Agricultural Finance Consultant Limited (AFC) with the National Bank for Agriculture and Rural Development (NABARD) for to form a new apex body by transferring the Agricultural Finance Consultant Limited to the Agriculture and Rural Development Organisation; and

(b) if so, the status of the proposal at present?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) No, Sir.

(b) Does not arise.

Representation to Regional Films in Indian Panorama

1910. SHRI A. ASOKARAJ: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether representation is given to all regional films in Indian Panorama at international film festivals;

(b) if not, the reasons therefor; and

(c) the steps taken by Government in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) No, Sir.

(b) The Indian Panorama films are selected every year keeping in view the cinematic, thematic and aesthetic excellence of the films. Every year a maximum of 21 feature films and a maximum of 21 non-feature films are selected for Indian Panorama by a jury of eminent film personalities and artist approved by the Government of India. The selection is made through Regional Panels of National Film Development Corporation at Bombay, Calcutta and Madras who have been allotted the languages. The final selection is made by Central Panel. A film in any Indian language certified by the Central Board of Film Certification between 1st September of the immediate preceding year and 31st August of the year in which Indian Panorama films are being selected is eligible.

(c) No steps are required to be taken, as merit of the film should be the sole criterion for selection.

Setting up of Panels for Reviewing T.V. Serials, Films, Telefilms etc.

1911. SHRI KAMALUDDIN AHMED: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Doordarshan has set up different panels to review TV serials, feature films, telefilms, current affairs documentaries and other programmes;

(b) if so, the names of persons appointed on each of the above panels and the